

(b) whether the prototypes are being tested by the Indian engineers and the names of the places where they are being tested; and

(c) whether any schedule has been formulated by which date the small car project would be finalised after testing of this prototype?

THE MINISTER OF INDUSTRIAL DEVELOPMENT,
(SHRI MOINUL

औद्योगिक विकास मंत्री

HAQUE

CHOUDH

URY):

(a) to (c") A statement is laid on the Table of the Sabha.

STATEMENT

(a) Yes, Sir,

(b) Yes, Sir. The prototypes were subjected to controlled tests of performance at the Vehicle Research and Development Establishment of the Ministry of Defence at Ahmed-nagar. They have also been run in different parts of the country under different road and climatic conditions. The engineers of the National Industrial Development Corporation have been closely associated with these tests.

(c) At present, detailed negotiations are in progress with the four foreign firms who have submitted offers of collaboration, with a view to selecting a suitable model and the foreign collaborator. While the project is being pursued vigorously to secure its early implementation, it is not possible to indicate precisely, at this stage, the date by which it would be finalised.

REPRESENTATION AGAINST PURCHASE OF COAL FROM MINE-OWNERS NOT PAYING ROYALTIES

*25. SHRI PRANAB KUMAR MUKHERJEE.

Will the Minister of RAILWAYS/
रेल मंत्री be pleased to state:

(a) whether Government have received any representation from West Bengal urging the Railway Department not to purchase coal from the mine-owners who have failed to pay royalties to the Government of West Bengal; and

(b) if so, what action has been taken thereon;

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS "

/रेल मन्त्रालय में

उपमन्त्री (SHRI MOHD. SHAFI QURESHI)

(a) No. Sir.

(b) Does not arise.

STATE ELECTRICITY BOARD FOR DELHI

*26. SHRI BHOLA PRASAD: Will the Minister of IRRIGATION AND POWER/
सिंचाई तथा विद्युत मंत्री be pleased to state:

(a) whether the Delhi State Electricity Workers' Union has demanded for an early constitution of a State Electricity Board for Delhi; and

(b) is so, what decision has been taken thereon?

THE MINISTER OF IRRIGATION AND POWER/
सिंचाई तथा विद्युत मंत्री (DR. K.L. RAO), (a) Yes, Sir.

(b) The question of setting up a Statutory Board for dealing with the electricity supply in the Union Territory of Delhi is already under the consideration of the Government.

VACANT SEATS ON RAJDHANI EXPRESS

*27. SHRI DWIJENDRALAL SEN GUPTA : Will the Minister of RAILWAYS/
रेल मंत्री be pleased to state :

(a) whether it is a fact that since July 1, 1971, more seats are going vacant on the Rajdhani Express ;

(b) if so, what are the reasons therefor ;

(c) whether there is any proposal for providing sleeper berths in Chair-car coaches of the Rajdhani Express ; and

(d) whether there is any proposal for reducing the running time of that train ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/
रेल मन्त्रालय में उपमन्त्री (SHRI MOHD. SHAFI QURESHI):

(a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Yes Sir, the feasibility of increasing the maximum permissible speed of IOI UP/ 102 Dn. Howrah-New Delhi Rajdhani Express from the existing 120 KMPH to 130 KMPH is under examination.

ISSUE OF LICENCES TO BIG BUSINESS HOUSES

*28. SHRI M.V. BHADRAM : SHRI N.K. KRISHNAN : DR. Z.A. AHMAD : SHRI BALACHANDRA MENON :

Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state:

(a) whether Government's attention "has been drawn to the news item published in the Statesman on the 30th June, 1971 under the caption "Spurt in issue of licences to big business houses"; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY) :

(a) Yes Sir.

(b) There are some inaccuracies in regard , to the number of licences issued. However after the revised industrial licensing policy was announced by the Government in February, 1970, there was a spurt of licence applications including from the larger houses. This trend is also continuing in 1971. The Government has been making special efforts to clear these applications as early as possible. The licences and the letters of intent have been issued on merits and consistent with the Government's policy after following the due procedure applicable to each case.

ELECTROPLATING INDUSTRY

*29. SHRI THILLAI VILLALAN : Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state :

(a) whether there is any proposal under Government's consideration to develop the electroplating industry in the country ; and

(b) if so, what are the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री (SHRI MOINUL HAQUE CHOUDHURY) :

(a) No, Sir.

(b) Does not arise.

*30. [Transferred to the 29th July, 1971.]

INVESTMENT IN INDUSTRIES IN INDIA

1. SHRI BIPINPAL DAS : Will the Minister of INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्री be pleased to state :

(a) what is the total investment in large scale and small scale industries respectively in India as on 31st March, 1971 ; and

(b) what is the total number of persons employed in large scale and small scale industries respectively in India as on 31st March, 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/औद्योगिक विकास मंत्रालय में उपमंत्री (PROF. SIDDHESHWAR PRASAD) :

(a) and (b) Estimates of investment in industries are not available separately for the large scale and the small scale sectors after 1965. According to the Annual Survey of Industries, 1965, conducted by the Central Statistical Organisation, the value of fixed investment in the small scale, medium and large scale industries in 1965 was Rs. 307.6 crores, Rs. 275.8 crores and Rs. 4248.2 crores respectively. Later information on the above lines is not available.

Information regarding total employment in manufacturing is available till the end of March, 1970 in the "Economic Survey 1970-71", (pp. 109-110) which indicates employment in manufacturing as approximately 46.8 lakhs in the public and private sectors taken together.

LOSS INCURRED DUE TO TICKETLESS TRAVEL

2. SHRI THILLAI VILLALAN: Will the Minister of RAILWAYS/रेल मंत्री be pleased to state the details of the loss incurred by Government due to ticketless travel in each zonal railway during the years 1968-69, 1969-70 and 1970-71, separately?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. SHAFI QURESHI): A statement is attached.

STATEMENT

Estimates of the incidence of ticketless travelling on Indian Railways, zonewise, are not made from year to year and as such, separate figures for the last 3 years cannot be furnished. However, on the basis of special checks conducted on all Indian Railways during 1967-68, with a view to obtaining a dependable assessment of the extent of ticketless travel, incidence of ticketless travel on different zonal Railways was estimated to be as under:—